

(b) the precautions being taken by the Government for nonentrance of drugs into India;

(c) whether any protest has been made by the Government in this regard with Pakistan;

(d) if so, the results thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (e). There is no definite information to indicate huge stocks of drugs piled on Indo-Pak border worth crores of rupees. However, Pak Intelligence Agencies are always making efforts to induct arms and militants into India and Pak narcotics smugglers are also regularly used for this purpose. Several steps (such as establishment of pickets, increased patrolling by security forces, surprise ambushes and collection of intelligence regarding smuggling of narcotics) have been taken to counter such Pakistani activities and tighten the vigil along the Indo-Pak border, which have led to seizure of narcotics by our security forces. Consequently, smuggling of narcotics is at a comparatively low ebb compared to preceding years. As the Seizure of narcotics are made from smugglers, hence no protest is lodged at the official level with Pakistani Government but information in this regard is being shared by Indian Security Agencies with their counterparts in Pakistan during Quarterly/Bi-annual meetings between the security forces of the two countries.

Jain Commission of Enquiry

1671. SHRI D.P. YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have decided to clip the wings of five years old Jain Commission of Enquiry;

(b) whether the Government have decided to make an amendment in its terms with the objectives of excluding from its purview the areas of investigation conducted by SIT of the Commission; and

(c) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). So far the Government have not decided to amend the terms of reference of the Jain Commission of Inquiry.

[Translation]

More Powers to Delhi Government

1672. SHRI JAI PRAKASH AGARWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have received some proposals/suggestions from the Dehi Government for granting more powers to the Deputy Commissioners/ Sub Divisional Magistrates (S.D.M) of Delhi.

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) No such formal proposal has been received from the Government of National Capital Territory of Delhi.

(b) and (c). Do not arise.

National Watershed Development Project

1673. SHRI DATTA MEGHE : Will the minister of AGRICULTURE be pleased to state :

(a) the areas covered so far in each district of maharashtra under the National Watershed Development Project for Rainfed Areas during the last three years;

(b) the total amount incurred on this project in Maharashtra during each of the last three years; and

(c) the total amount earmarked for this purpose in the current financial year?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Districtwise area treated in Maharashtra Under National Watershed Development Project for Rainfed Areas from 1991-92 to 1995-96 as informed by Govt. of Maharashtra is given in the Statement attached.

(b) Year wise expenditure incurred on the project in Maharashtra is given below :-

	(Rs. in lakhs)
1993-94	2301.23
1994-95	4709.09
1995-96	3906.43

(c) An amount of Rs. 3300.00 lakhs has been earmarked under the scheme for Maharashtra during 1996-97 out of which Rs.2354.00 lakhs has been released so far.

STATEMENT

Area treated in Maharashtra from 1991-92 to 1995-96 under National Watershed Development Project for Rainfed Areas.

S.No.	Name of District	Area Treated (in hectare) from 1991-92 to 1995-96
1	2	3
1.	Thane	17222
2.	Raigad	34179
3.	Ratnagiri	18957
4.	Shindudurg	18241
5.	Nasik	46125